

Form A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF Y. R. TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Y. R. Traders Private Limited
2	Date of Incorporation of Corporate Debtor	14/06/2011
3	Authority under which Corporate Debtor is incorporated / registered	ROC - Kolkata
4	Corporate Identity number / Limited liability identification number of Corporate Debtor	U51909WB2011PTC163724
5	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	Room No.202, 1, British India Street, Kolkata, WB 700069, IN
6	Insolvency Commencement date in respect of Corporate Debtor	07/06/2022
7	Estimated date of closure of Insolvency Resolution Process	06/12/2022
8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name: Sushanta Kumar Choudhury Registration No: IBBI/IPA-003/IP-N00292/2020-2021/13238
9	Address and e-mail of the Interim Resolution Professional, as Registered with the Board	64, Hem Chandra Naskar Road, Belegkata Kolkata-700010 sk.choudhury123@gmail.com
10	Address and e-mail to be used for Correspondence with the Interim Resolution Professional	64, Hem Chandra Naskar Road, Belegkata Kolkata-700010 sk.choudhury123@gmail.com
11	Last date for submission of claims	21/06/2022 (14 days from the date of receipt of Copy of Order by IRP i.e. 07/06/2022)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) http://ibbi.gov.in/downloadform.html Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a Corporate Insolvency Resolution Process of **Y. R. Traders Private Limited** on 07/06/2022 (Copy of the order received on 07/06/2022)

The Creditors of **Y. R. Traders Private Limited** are hereby called upon to submit their claims with proof **on or before 21/06/2022** to the Interim Resolution Professional at the address mentioned against entry No. 10

A Financial Creditor shall submit their claims with proof by electronic means only. All other Creditors may submit the claims with proof in persons, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry no. 12, shall indicate its choice of authorised representative from the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sushanta Kumar Choudhury

Interim Resolution Professional of Y.R. Trader Private Limited
Regd. No. IBBI/IPA-003/IP-N00292/2020-2021/13238

Place: Kolkata
Date: 09/06/2022